

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL).... Diary No(s).22159/2017

(Arising out of impugned final judgment and order dated 02-09-2016 in CRLR No.2669/2005 passed by the High Court Of Judicature At Allahabad)

SUKHVINDER SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA 78316/2017-Condonation of delay in filing, 78321/2017-Exemption from filing OT, 78328/2017-Exemption from filing C/C of the impugned order)

Date : 22-04-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. Sumit Kumar Sharma, Adv.
Mr. Niraj Sharma, AOR
Mr. Rahul Tripathi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service on respondent No.2 be effected through Trial Court.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER